

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3385  
ANSWERED ON:25.04.2012  
SHORT SERVICE COMMISSION OFFICIALS  
Ramkishun Shri

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Short Service Commission Official (SSCO), who have rendered five years of service and are still under the age of 35 years, are also eligible for the limited competitive examination to IPS, 2012;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the said examination is a prejudice against the women officers and Short Service Commission Officers as most of the Short Service Cadres are made up of women officials;
- (e) if so, the details thereof;
- (f) whether the Government proposes to rectify this anomaly in order to give second honourable career to the released SSCO officers; and
- (g) if so, the details thereof and if not, the reasons therefor?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

(a)to(c): The Indian Police Service (Appointment by Limited Competitive Examination) Regulations, 2011 provides that officers recruited as Deputy Superintendents of Police in State under State Police Service and Assistant Commandants in Central Para Military Forces (Central Reserve Police Force, Border Security Force, Indo-Tibet Border Police, Central Industrial Security Force and Sahstra Seema Bal) and officers of the rank of Captain or Major or equivalent in the Armed Forces having minimum five years experience of continuous and actual service will be eligible to appear in the examination. No distinction between regular officers and SSCOs of armed forces for the purpose of their eligibility to appear in the examination has been made, provided the officer is in service. Officers must have not attained the age of 35 years on the first day of August of the year in which the examination is held.

(d)&(e): As per the Indian Police Service (Appointment by Limited Competitive Examination) Regulations, 2011, all officers who are eligible can appear in examination.